

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. Company Appeal/52/2023 IA 597/2024
In C.P. (IB) 3601/MB/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024

NAME OF THE PARTIES: - IA 597/2024 Gaurav Ashok Adukia
V/s
Aakash Tiles Pvt Ltd
Assistant Commissioner Central Tax Div
X Ankleshwar
V/s
Gaurav Ashok Adukia
IN THE MATTER OF
Edelweiss Asset Reconstruction Co. Ltd
V/s
Aakash Tiles Pvt Ltd

Section: Application under any other provisions- IBC Sec 42 U/s 7 of
(IBC)

ORDER

IA.No.597/2024: - Adv. Aarti Suverna appeared for the Liquidator through VC. This IA has been filed by the Liquidator to take on record the 14th and 15th Progress Report for the quarter from 30.06.2023 to 30.09.2023 and the said Progress Report is taken on record. No order is called for. Accordingly, **IA.No.597/2024 is allowed and disposed of.**

Company Appeal/52/2023: - None appeared for the Applicant. List this matter on **07.06.2024** for appearance/dismissal.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)